

## Sixteenth Loksabha

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Title: Regarding setting up of National Commission for men - Laid

KUNWAR BHARATENDRA SINGH (BIJNOR): The number of men committing suicides in false cases filed against them is rising at an alarming rate. A Military Engineering Service employee was acquitted in a false rape case after serving 10 years of imprisonment. The verdict came 17 years after he was convicted and 10 months after his death. High Court Judgment of Dec. 2018 states that 'neither the investigating agency nor the trial court were fair to the appellant at any stage'. A senior executive of a multi-national company committed suicide recently. Suicide note of the deceased stated that after being suspended from his job over false sexual harassment case tarnished his reputation for life. AN IPS officer of 2014 batch committed suicide by consuming rat poison due to family issue. Hence, a National Commission for men needs to be set up.